

Office of the District Judge, Paschim Medinipur.

Notification No. 1/2018

Applications are invited for the posts of one (01) Stenographer and one (01) Group-D in the Court of Additional District & Sessions Judge, Fast Track Courts, Paschim Medinipur from the persons who are retired from the Government Service after 31.03.2018. The appointment will be made purely on temporary basis subject to the approval of the Government on usual terms and conditions of re-employment in terms of Finance Department Memo No. 3951-F dated 27.05.2009 and G.O. No. 208(18)-J dated 09.01.2008. The recruitment and fixation of pay of the staff of the Fast Track courts would be made following the provisions of Judicial Department No. 6716-J dt. 14.09.2001 and 10408 (17) -J dt. 27.11.2001.

The applicants will have to produce the medical certificate of fitness of the authority concerned and they should not be retained in service beyond age of sixty two years.

Applications must be submitted in plain paper neatly hand written or typed and addressed to the District & Sessions Judge, Paschim Medinipur along with the following information.

1. Full name of the Applicant :
2. Father's Name :
3. Address :
4. Date of Birth :
5. Educational Qualifications :
6. Whether belongs to S.C. Or S.T. :
7. Date of retirement :
8. Name of the office where lastly employed :
9. Designation of post employed lastly :
10. Supporting Documents :

Applications are to be received from 01/06/2018 to 08.06.2018 through Speed post in the address with the heading "Application For the Post of Stenographer & Group-D", to The Ld. District Judge, Paschim Medinipur, Pin- 721101 or may be submitted at the Nezarath Department, District Judge's Court, Paschim Medinipur. For further details may follow the Notice at District Judge's Nezarath Deptt., Paschim Medinipur dated 07.05.2018.

Ananya Bandyopadhyay
District Judge,
Paschim Medinipur,
07.05.2018